**GOVERNMENT OF INDIA**
**TEXTILES**
**LOK SABHA**

UNSTARRED QUESTION NO 1735
ANSWERED ON 10.12.2004
FUNDS FOR HANDLOOM SECTORS
Barat Shri Jashubha Dhiraisinhji Rao Shri Devanaboda Virbal Singh Shri Sugith

**Will the Minister of TEXTILES be pleased to state:**

(a) whether the Government has decided to provide working capital fund of Rs.50 crores for Andhra Pradesh Handloom Sector for conversion of products from traditional varieties of Sarees, Dhotees etc. to made-ups;

(b) if so, the details thereof;

(c) if not, the reasons therefore;

(d) the scheme formulated by the Government for the benefits of handloom weavers and handicrafts artisans;

(e) whether any developing centres are being set up for the purpose;

(f) if so, the details thereof, State and location-wise;

(g) whether there is vast scope to export handloom and powerloom sarees from the country including Orissa; and

(h) if so, the details thereof, State-wise?

## Answer

MINISTER OF TEXTILES ( SHRI SHIVKISRSINH VAGHELA )

(a) to (c) No, Sir. No decision has been taken to provide working capital fund of Rs.50 crore for Andhra Pradesh Handloom Sector. However, under the restructuring component of the Deen Dayal Hathkargha Protsahan Yojna (DDHPY) a project with an outlay of Rs.40 crore has been sanctioned by the Government of India for restructuring of Andhra Pradesh State Handloom Weavers Co-operative Society Ltd. (APCO) on a cost sharing basis between the Government of India, State Government and State Government. The Government of India as well as the State Government have released Rs.40 crore to APCO.

(d) The Government of India has been implementing the following Schemes for the promotion and development of:

(i) Handloom Sector: (a) Deen Dayal Hathkargha Protsahan Yojana (DDHPY); (b) Marketing Promotion Programme Schemes; (iii) Mill Gate Price Schemes; (iv) Workshed-cum-Housing Schemes; (v) Weavers Welfare Schemes (which includes Thrift Fund Schemes, Raw Insurance Schemes & Health Package Schemes); (vi) Handloom Export Schemes; (vii) Design Development & Training Programme; (viii) Integrated Handloom Training Project; (ix) Bunkar Bima Yojana; (x) Scheme of one time Rebate @ 10% given by the handloom agencies on sale of handloom cloth; and (xi) Implementation of Handlooms (Reservation of Articles for Production) Act, 1985.

(ii) Handicraft Sector: (i) Baba Saheb Ambedkar Hastshilp Vikas Yojana (ABVY); (ii) Design & Technology Upgradation; (iii) Marketing & Support Services; (iv) Export Promotion; (v) Training & Extension; (vi) Bima Yojana; and (vii) Special Handicrafts Training Programme (SHTP).

(e) & (f) Presently, in the handloom sector there are 25 Weavers' Service Centres (WSC) throughout India including one each at Vijayawda and Hyderabad in the State of Andhra Pradesh, which are functioning with an objective to improve weaving and processing techniques, to develop new designs, product innovations and to provide technical assistance to the weavers/exporters etc. In the field of designing, weaving and dyeing/printing etc. In handicraft sector there are six Regional Offices and Marketing & Service Extension Centres set up across the country. There is at present no proposal to set up any new centre.

(g) No Sir. However, there is vast scope for export of diversified range of handloom products such as made - ups, home textiles, furnishings, fashion accessories fabrics etc.

(h) Does not arise.